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Date: 10/11/2025

(1872) 08 CAL CK 0009

Calcutta High Court

Case No: None

Iswar Chandra Dutt APPELLANT

Vs

Iswar Chandra Ghose RESPONDENT

Date of Decision: Aug. 7, 1872

Judgement

Markby, J.

Markby, J., having taken time to consider and to look into the practice of the Court, subsequently made the order in terms of the application.